

Dated, the 30th October, 2019

RFP No. 11/2019-20 PROCUREMENT OF MICROBIAL IDENTIFICATION KIT:
CORRIGENDUM -01

Further to this office Tender Enquiry No. 11/2019-20 dated 15th October 2019 and pre-Bid on 23rd October 2019.

2. The following amendment are made in the ibid tender:

PART I – GENERAL INFORMATION AND INSTRUCTIONS

14. **Earnest Money Deposit.** Bidders are required to submit Earnest Money Deposit (EMD) in favour of **Senior Accounts Officer, FSSAI** for an amount of **5,00,000/- (Rupees Five Lakh only)** along with their bids. The EMD may be submitted in the form of an Account Payee Demand Draft, Fixed Deposit Receipt, Banker's Cheque or Bank Guarantee from any of the public sector banks or a private sector bank authorized to conduct government business. EMD should remain valid for a period of forty-five days beyond the final bid validity period. EMD of the unsuccessful bidders will be returned to them, without any interest whatsoever, at the earliest after expiry of the final bid validity and latest on or before the 30th day after the award of the contract. The Bid Security of the successful bidder would be returned, without any interest whatsoever, after the receipt of Performance Security from them as called for in the contract. EMD is not required to be submitted by those Bidders who are registered with the Central Purchase Organization (e.g. DGS&D) or National Small Industries Corporation (NSIC). The EMD will be forfeited if the bidder withdraws or amends impairs or derogates from the tender in any respect within the validity period of their tender.

PART II – ESSENTIAL DETAILS OF ITEMS/SERVICES REQUIRED

10. Bid Form

TECHNICAL BID FORM (A)

4,	Earnest Money Deposit	Rs.5,00,000/- (Rupees Five Lakh only) DD/Banker's Cheque No. _____ Dated _____ Issuing Bank _____
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(Nilesh Kumar Ojha)
Assistant Director(QA)